

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 112/GT/2020**

**Coram:**

**Shri P. K. Pujari, Chairperson**

**Shri I. S. Jha, Member**

**Shri Pravas Kumar Singh, Member**

**Date of Order: 23<sup>rd</sup> May, 2022**

**In the matter of:**

**Corrigendum to order dated 22.3.2022 in Petition No. 112/GT/2020**

**AND**

**In the matter of:**

Petition for revision of tariff of Rihand Super Thermal Power Station-II (1000 MW) for the 2014-19 tariff period, after truing-up

**And**

**In the matter of:**

NTPC Limited,  
NTPC Bhawan,  
Core-7, Scope Complex,  
7, Institutional Area, Lodhi Road,  
New Delhi-110003

**...Petitioner**

Vs

1. Uttar Pradesh Power Corporation Limited,  
Shakti Bhawan, 14, Ashok Marg,  
Lucknow-226 001
2. Rajasthan Urja Vikas Nigam Limited,  
(*On behalf of Rajasthan Discoms*),  
Vidyut Bhawan, Janpath,  
Jaipur-302 005
3. Tata Power Delhi Distribution Limited,  
Grid Substation, Hudson Road, Kingsway Camp,  
New Delhi-110009
4. BSES Rajdhani Power Limited,  
BSES Bhawan, Nehru Place,  
New Delhi-110019



5. BSES Yamuna Power Limited,  
Shakti Kiran Building, Karkardooma,  
Delhi-110092
6. Haryana Power Purchase Centre,  
Shakti Bhawan, Sector-VI,  
Panchkula-134109
7. Punjab State Power Corporation Limited,  
The Mall,  
Patiala-147 001
8. Himachal Pradesh State Electricity Board Limited,  
Kumar Housing Complex Building-II, Vidyut Bhawan,  
Shimla-171 004
9. Power Development Department,  
Government of J&K, Civil Secretariat,  
Srinagar
10. Electricity Department of Chandigarh,  
Union Territory of Chandigarh,  
Additional Office Building, Sector-9 D,  
Chandigarh
11. Uttarakhand Power Corporation Limited,  
Urja Bhavan, Kanwali Road,  
Dehradun-248 001

...Respondents

### **Corrigendum**

The Commission vide order dated 22.3.2022 in Petition No. 112/GT/2020 had determined the tariff of Rihand Super Thermal Power Station-II (1000 MW) for the 2014-19 tariff period in terms of the provisions of the 2014 Tariff Regulations.

2. It is observed that certain inadvertent clerical/typographical errors have crept in the order dated 22.3.2022, while considering the values for weighted average GCV of coal (as received) and weighted average price of coal.

3. Therefore, in terms of the Regulation 111 read with Regulation 103A of the CERC (Conduct of Business) Regulations 1999, the same inadvertent clerical/ typographical errors are being rectified as under:



- (a) In Page 70, paragraph 140, last line: the figure '3607.18 kcal/kg' is corrected as '3817.25 kcal/kg'.
- (b) In Page 71, paragraph 141, 3<sup>rd</sup> line: the figure '3607.18 kCal/kg' is corrected as '3817.25 kCal/kg'.
- (c) In Page 71, paragraph 143(a), 4<sup>th</sup> line: the figures '3607.18 kCal/kg' and '1536.44 Rs/MT' is corrected as '3817.25 kcal/kg' and '1785.66 Rs/MT'.
- (d) In Page 72, paragraph 145, 8<sup>th</sup> line: the figure '3607.18 kcal/kg' is corrected as '3817.25 kcal/kg'.
- (e) In Page 72, row 6 and row 8, column 3 of the table under paragraph 145, the figure '3607.18 kCal/kg' for weighted average GCV of coal (as received) and '1536.44 Rs/MT' for weighted average price of coal is corrected as '3817.25 kcal/kg' and '1785.66 Rs/MT', respectively. Also, in row 6, column 3 of the said table, the figure of '1.099' for 'Rate of energy charges ex-bus' is modified as '1.204'

4. Consequent upon rectification as above, the cost of fuel components in working capital worked out and allowed in paragraph 142 of the order dated 22.3.2022 is corrected and modified as under:

	<i>(Rs. in lakh)</i>				
	<b>2019-20</b>	<b>2020-21</b>	<b>2021-22</b>	<b>2022-23</b>	<b>2023-24</b>
Cost of Coal towards stock (15 days)	3312.42	3312.42	3312.42	3392.24	3392.24
Cost of Coal towards generation (30 days)	6624.84	6624.84	6624.84	6784.48	6784.48
Cost of Secondary fuel oil 2 months	323.02	323.90	323.02	330.80	330.80

### **Working capital for Receivables**

5. Further, the receivable component of working capital as allowed in paragraph 148 of the order dated 22.3.2022 is also corrected and modified as under:

	<i>(Rs. in lakh)</i>				
	<b>2019-20</b>	<b>2020-21</b>	<b>2021-22</b>	<b>2022-23</b>	<b>2023-24</b>
Fixed charge for 45 days	13751.14	13788.82	13751.14	14082.50	14082.50
Energy charge for 45 days	10052.22	10043.98	9994.95	9971.93	8390.51
	<b>23803.36</b>	<b>23832.80</b>	<b>23746.10</b>	<b>24054.43</b>	<b>22473.01</b>



### Interest on working capital

6. Accordingly, the interest on working capital as allowed in paragraph 153 of the order dated 22.3.2022 is corrected and modified as under:

	<i>(Rs. in lakh)</i>				
	<b>2019-20</b>	<b>2020-21</b>	<b>2021-22</b>	<b>2022-23</b>	<b>2023-24</b>
Working capital for cost of Coal/Lignite for stock (A)	3312.42	3312.42	3312.42	3392.24	3392.24
Working capital for cost of Coal/Lignite for generation (B)	6624.84	6624.84	6624.84	6784.48	6784.48
Working capital for cost of oil for 2 months (C)	323.02	323.90	323.02	330.80	330.80
Working capital for fuel cost (D)	0.00	0.00	0.00	0.00	0.00
Working capital for liquid fuel Stock (E)	0.00	0.00	0.00	0.00	0.00
Working capital for O & M expenses - 1 month (F)	1383.50	1480.07	1561.05	1645.92	1743.93
Working capital for Maintenance spares - 20% of O&M (G)	3320.41	3552.16	3746.52	3950.20	4185.44
Working capital for Receivables – 45 days (H)	23803.36	23832.80	23746.10	24054.43	22473.01
<b>Total Working Capital (I) = (A+B+C+D+E+F+G+H)</b>	<b>38767.55</b>	<b>39126.18</b>	<b>39313.95</b>	<b>40158.06</b>	<b>38909.89</b>
Rate of Interest (J)	13.50%	13.50%	13.50%	13.50%	13.50%
<b>Total Interest on Working capital (K) = [(I)*(J)]</b>	<b>5233.62</b>	<b>5282.03</b>	<b>5307.38</b>	<b>5421.34</b>	<b>5252.84</b>

### Annual Fixed Charges

7. In view of the above, the annual fixed charges as approved for the 2014-19 tariff period in paragraph 154 of order dated 22.3.2022 stands corrected and modified as under:

	<i>(Rs. in lakh)</i>				
	<b>2019-20</b>	<b>2020-21</b>	<b>2021-22</b>	<b>2022-23</b>	<b>2023-24</b>
Depreciation	15516.10	15515.51	15500.39	15475.63	5719.18
Interest on Loan	5588.01	4242.34	2963.47	1729.82	920.81
Return on Equity	17373.53	17463.21	17465.87	17453.79	17523.08
Interest on Working Capital	5233.62	5282.03	5307.38	5421.34	5252.84
O&M Expenses	16602.03	17760.78	18732.60	19751.01	20927.18
<b>Total annual fixed charges</b>	<b>60313.29</b>	<b>60263.87</b>	<b>59969.72</b>	<b>59831.58</b>	<b>50343.09</b>



8. Except for the above, all other terms contained in the order dated 22.3.2022 in Petition No.112/GT/2020 remain unchanged.

**Sd/-**  
**(Pravas Kumar Singh)**  
**Member**

**Sd/-**  
**(I.S.Jha)**  
**Member**

**Sd/-**  
**(P.K. Pujari)**  
**Chairperson**

